

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 568
TO BE ANSWERED ON 25.06.2019

EMPLOYMENT OF YOUTH

568. SHRI AJAY MISRA TENI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is contemplating to implement any scheme to provide employment to the youths of rural areas near their native places keeping in view the unemployment in rural areas;
- (b) if so, the details regarding probability of getting employment by the rural youths after implementation of the said scheme, State-wise; and
- (c) if not, the reasons therefor?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): The Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), 2005 provides for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled manual work. Para 18 and 20 of Schedule II of MGNREGA, 2005 envisages that as far as possible, employment shall be provided within a radius of five kms of the village where the applicant resides at the time of applying and in case the employment is provided outside the said radius, the labourers shall be paid ten per cent of the wage rate as extra wages to meet additional transportation and living expenses.
